

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 83 OF 2018

Dated: 8th January, 2019

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Ultratech Cement Ltd.

.... Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. R. N. Purohit

Counsel for the Respondent(s) : Mr. Pallav Mongia
Mr. Mridul Chakravarty
Ms. Nupur Trivedi for R-1

Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya
Mr. Anand K. Ganesan for R-2

ORDER

The learned counsel for the Respondent No. 1, Shri Pallav Mongia submitted that he has already filed his Vakalatnama in the instant matter and his name has been shown in the Daily Order on 17.9.2018. However, inadvertently, his name, alongwith his colleagues has not been notified in today's Cause List. Therefore, he submitted that his name and names of his colleagues, Shri Mridul Chakravarty and Ms. Nupur Trivedi may be notified herein for the Respondent No. 1 on the next date of hearing.

The submission made by the learned counsel appearing for the Respondent No. 1 as stated above is placed on record.

The Registry is directed to notify the names of Shri Pallav Mongia, Shri Mridul Chakravarty and Ms. Nupur Trivedi for the Respondent No. 1 hereinafter in the Cause List being issued by the Registry.

The learned counsel appearing for Appellant is permitted to file the written submissions within three weeks, i.e., on or before 30.1.2019 with copy of the same to the other side.

The learned counsel appearing for the Respondent No. 1 has filed his written submission today. The same was taken on record. The learned counsel appearing for the Respondent No. 2 is permitted to file the written submission within one week thereafter, i.e., on or before 7.2.2019.

List this matter for further hearing on 11.02.2019 as agreed by the counsel appearing for both the parties.

(Ravindra Kumar Verma)
Technical Member

Bn/js

(Justice N. K. Patil)
Judicial Member